

People spending less than Rs. 20 a day

2192. SHRI MATILAL SARKAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government is aware that 77 per cent of people are unable to spend even Rs. 20 a day;
- (b) whether Government proposes to recognize these 77 per cent people as poor ones;
- (c) whether it is a fact that a vast portion of these poor people remain deprived of the opportunities admissible for 26 per cent of people termed as BPL; and
- (d) the policy of Government to do justice of the poorer section of people not coming under BPL category?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No, Sir. Around 60.5 per cent of the population in India had per capita consumption expenditure of less than Rs. 20 per day in the year 2004-05.

(b) Government has no such proposal.

(c) and (d) There are several programmes of Government of India that are meant to benefit all persons and not just persons living below the poverty line. There are schemes where the BPL criterion does not have a role such as Integrated Child Development Scheme (ICDS); Mid-day meals programme (MDM), National Rural Employment Guarantee Scheme (NREGS), etc. These schemes are open to all.

People living on less than 2 Dollar a day

2193. SHRI BHAGAT SINGH KOSHYARI: Will the PRIME MINISTER be pleased to state:

- (a) whether 80 per cent of Indians live on less than 2 Dollar a day;
- (b) if so, the details thereof; and
- (c) the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) and (b) As per the estimates provided in the 'Global Economic Prospects — 2009' published by the World Bank, 75.6 percent of the Indian population lived below 2 Dollar a day in the year 2005.

(c) The Government of India does not use the poverty estimates on the basis of International Poverty line, since it does not distinguish between rural and urban areas or between different states of the country.

Centrally Sponsored Schemes

2194. SHRI P. RAJEEVE: Will the PRIME MINISTER be pleased to state:

- (a) the number of Centrally Sponsored Schemes in operation now;
- (b) the name of the schemes which are routed through State Government's budgets, directly through para-State agencies, local bodies and non-Governmental agencies; and

(c) the budget outlay and actual expenditure under each of these schemes in 2007-08 and 2008-09?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) The number of Centrally Sponsored Schemes (CSS) in operation is 138.

(b) and (c) Statement-18 on "Direct transfer of Central Plan Assistance to State/District level autonomous bodies/implementing agencies" of Expenditure Budget Vol. I of the Ministry of Finance, contains the names of schemes. However, the details of the budget outlay and actual expenditure under each of these schemes in 2007-08 and 2008-09 are available with the Ministries/Departments responsible for implementing these schemes.

Plan allocation for Assam

2195. SHRI SILVIUS CONDPAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government would make plan allocation State-wise on the basis of their need arising out of being affected by natural calamities every year;

(b) whether annual plan allocation of the State of Assam appears to be inadequate on the basis of its need arising out of post flood situation every year;

(c) whether his Ministry is monitoring the utilization of fund allocated to every States on the basis of their demand; and

(d) whether the report on the utilization of fund by the States are satisfactory?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (d) The size of the Annual Plan of States is decided by the Planning Commission after detailed discussions with the State Governments and assessment of resource availability. The total resources available to the State for funding its Annual Plan is the sum of its own resources, its borrowings and the Central Assistance provided. Normal Central Assistance for the Annual Plans of States is allocated on the basis of Gadgil Mukherjee Formula. Scheme-wise Central Assistance is allocated according to the Guidelines of each scheme. The sectoral allocations of the overall Annual Plan as proposed by the State Governments are discussed with the Planning Commission and thereafter approved. The needs of each State for reconstruction of assets and infrastructure damaged by natural calamities is assessed by the States and included in the sectoral allocations based on the State's scheme of priorities of plan expenditure.

State Governments are primarily responsible for undertaking relief and rehabilitation in the wake of natural calamities. Government of India supplements the efforts of the State Governments. These funds are allocated and spent under the Non-Plan head and do not form part of the Annual Plan of the State. Financial assistance is provided from the Calamity Relief Fund (CRF) and it is supplemented by the National Calamity Contingency Fund (NCCF) in the